



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.4127/2020
(SWP No.2303/2003)

This the 25th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Miss Farida Begum, Aged 30 years
W/o Faiz Akbar, R/o Samote
Tehsil Surankot, District Poonch.

... Applicant

(Mr. M.R. Qureshi, Advocate)

Versus

1. State of J&K through Commissioner/Secretary
General Administration Department
Civil Secretariat, Jammu.
2. Director Rural Development Department
Jammu.
3. Asstt. Development Commissioner, Poonch
4. Block Development Officer, Surankote.

... Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that this TA has become infructuous. It is accordingly dismissed. There shall be no orders as to cost.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

lg/pj/sunil/vb/ankit/neetu/